

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO.328
TO BE ANSWERED ON 25.03.2022

WELFARE SCHEMES FOR WOMEN AND CHILDREN

*328. SHRI RAJVEER SINGH (RAJU BHAIYA):
DR. SUKANTA MAJUMDAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has launched Mission Shakti, Mission Vatsalya, Saksham Anganwadi and Poshan 2.0. to provide integrated benefits to women and children;
- (b) if so, the details along with the physical and financial progress of these schemes, State-wise;
- (c) whether the Government has announced to upgrade two lakh anganwadis under the Saksham Anganwadi Scheme;
- (d) if so, the details thereof; and
- (e) the other steps being taken by the Government for welfare of women and children affected by COVID-19 pandemic?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.328 FOR ANSWER ON 25.03.2022 ASKED BY SHRI RAJVEER SINGH (RAJU BHAIYA) AND DR. SUKANTA MAJUMDAR REGARDING 'WELFARE SCHEMES FOR WOMEN AND CHILDREN'

(a) & (b) Yes Sir. To ensure efficient implementation, presently in the XVth Finance Commission Cycle, all the schemes for women and children of the Ministry have been clubbed together into three verticals, viz. (1) Saksham Anganwadi & Poshan 2.0 for improving nutrition indicators in the country (2) Mission Shakti, for safety, protection and empowerment of women; and (3) Mission Vatsalya, for protection and welfare of children. The details of these schemes are as under:

(i) Saksham Anganwadi & Poshan 2.0: This programme has been reorganized into 3 primary verticals: (i) Nutrition Support for POSHAN and for Adolescent Girls (ii) Early Childhood Care and Education [3-6 years] and (iii) Anganwadi Infrastructure including modern, upgraded Saksham Anganwadis.

(ii) Mission Shakti: Mission Shakti comprises of two sub-schemes '**Sambal**' and '**Samarthya**' for safety and security of women and empowerment of women respectively. The existing schemes of One Stop Centres (OSC), Women Helplines (181-WHL) and Beti Bachao Beti Padhao (BBBP) have been made part of Sambal sub- scheme; while the existing schemes of Pradhan Mantri Matru Vandana Yojana (PMMVY), Ujjwala, Swadhar Greh and Working Women Hostel and National Creche Scheme have been subsumed in 'Samarthya'.

(iii) Mission Vatsalya: Under Mission Vatsalya, the Child Protection Scheme(CPS) has been strengthened for better outreach and protection for children in need and care in a mission mode with the objective to: (i)Support and sustain Children in difficult circumstances. (ii) Develop context-based solutions for holistic development of children from varied backgrounds. (iii) Provide scope for green field projects for encouraging innovative solutions. (iv) Cement convergent action by gap funding, if required.

The physical progress of Saksham Anganwadi & Poshan 2.0, Mission Shakti & Mission Vatsalya are annexed at **Annexure-IA, IB & IC**, respectively.

The financial progress of Saksham Anganwadi & Poshan 2.0, Mission Shakti & Mission Vatsalya are annexed at **Annexure-IIA, IIB & IIC**, respectively.

(c) & (d) Yes Sir. Under Saksham Anganwadi and Poshan 2.0 scheme, Government of India has decided to strengthen, upgrade and rejuvenate two lakh AWCs @40,000 AWCs per year for improved nutrition delivery including Poshan Vatikas for stimulating the creative, social, emotional, cognitive and intellectual development of children under 6 years of age in convergence with education development programmes, for providing/adding more services with better infrastructure including internet/wifi connectivity, LED screens, water purifier/installation of RO Machine and Early Childhood Care and Education with smart learning aids, audio-visual aids and child friendly learning equipments, Art Work (Educational painting, Practice board for children, information board), Wall Painting (Cleaning, Sanding, Repairing).

(e) Steps being taken by the Government for welfare of women and children affected by COVID-19 pandemic are as under:

(i) To ensure continuous nutritional support to Anganwadi beneficiaries during the phase of Covid-19 pandemic, Anganwadi Workers and Helpers distributed Supplementary Nutrition at the doorsteps of beneficiaries once in 15 days. "Poshan Tracker", robust ICT enabled digital platform has been implemented, to ensure real time monitoring of

supplementary nutrition by use of data analytics for prompt supervision and management of services, tracking of all AWCs, AWWs and beneficiaries on defined indicators.

(ii) Announced PM CARES for Children scheme to support children who have lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic.

(iii) Ensuring that all its institutions and statutory authorities remained operational and available for providing assistance to women and children during the COVID-19 period.

(iv) During lockdown, advisories and guidelines were also issued from time to time for encouraging COVID appropriate behavior for women and children in institutions; prevention and combating of human trafficking during the pandemic, monitoring of Child Care Institutions and coping strategies during COVID times for mental health support to women, children and care givers.

**PHYSICAL PROGRESS UNDER SAKSHAM ANGANWADI & POSHAN 2.0
(ANGANWADI SERVICES SCHEME)**

Anganwadi Centres Sanctioned and Operational, SNP & PSE Beneficiaries under Anganwadi Services Scheme Quarter Ending 30 June, 2021

S. No	State/UTs	No. of ICDS Projects		No. of Anganwadi Centres		Beneficiaries of Supplementary Nutrition					Beneficiaries of Pre-school Education		
		Sanctioned	Operational	Sanctioned	Operational	Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (children 6 mo-6 years plus P&LM)	Boys (3 - 6 years)	Girls (3 - 6 years)	Total (3 - 6 years)
1	Andhra Pradesh	257	257	55607	55607	1619718	1050805	2670523	724824	3395347	25310	59695	85005
2	Arunachal Pradesh	98	98	6225	6225	74920	87120	162040	19547	181587	44381	42739	87120
3	Assam	231	230	62153	61715	1414719	1617562	3032281	504233	3536514	859315	758247	1617562
4	Bihar	544	544	115009	112094	4232095	3722042	7954137	1788449	9742586	1972680	1749362	3722042
5	Chhattisgarh	220	220	52474	51586	1140480	1027352	2167832	429798	2597630	531024	573793	1104817
6	Goa	11	11	1262	1262	34757	24029	58786	11108	69894	0	0	0
7	Gujarat	336	336	53029	53029	1808575	1683424	3491999	659346	4151345	826587	790880	1617467
8	Haryana	148	148	25962	25962	673334	430768	1104102	302799	1406901	218855	211913	430768
9	Himachal Pradesh	78	78	18925	18925	232445	163141	395586	91779	487365	18339	17580	35919
10	Jharkhand	224	224	38432	38432	331487	991189	1322676	159752	1482428	301645	300629	602274
11	Karnataka	204	204	65911	65911	2162732	1910577	4073309	904252	4977561	340534	296577	637111
12	Kerala	258	258	33318	33115	635189	503352	1138541	346820	1485361	255613	247739	503352
13	Madhya Pradesh	453	453	97135	97135	2558553	2451816	5010369	1047575	6057944	367883	358711	726594
14	Maharashtra	553	553	110486	109832	3070115	3653256	6723371	1116171	7839542	1209753	1211983	2421736
15	Manipur	43	43	11510	11510	152451	185439	337890	54302	392192	0	0	0
16	Meghalaya	41	41	5896	5896	202499	235494	437993	66983	504976	112302	109710	222012
17	Mizoram	27	27	2244	2244	50045	49601	99646	20772	120418	10956	10934	21890
18	Nagaland	60	60	3980	3980	186655	178991	365646	40850	406496	89732	89207	178939
19	Odisha	338	338	74154	73172	1661321	1549932	3211253	655266	3866519	786455	763477	1549932
20	Punjab	155	155	27314	27304	548274	339361	887635	262977	1150612	152485	133012	285497
21	Rajasthan	304	304	62010	61625	2099870	1340612	3440482	1085975	4526457	683713	656899	1340612

22	Sikkim\$	13	13	1308	1308	12584	7369	19953	4776	24729	0	0	0
23	Tamil Nadu	434	434	54439	54439	1928712	762496	2691208	723890	3415098	387690	374806	762496
24	Telangana	149	149	35700	35580	1053745	685847	1739592	468362	2207954	354029	343144	697173
25	Tripura	56	56	10145	9911	152361	173494	325855	56692	382547	87423	86071	173494
26	Uttar Pradesh	897	897	190145	189309	7454852	4128111	11582963	3335144	14918107	366299	387435	753734
27	Uttarakhand	105	105	20067	20048	467021	253603	720624	184357	904981	133206	130455	263661
28	West Bengal \$ *	576	576	119481	119481	3649035	3551779	7200814	1568154	8768968	0	0	0
29	A & N I Islands	5	5	720	719	10161	7056	17217	3056	20273	3538	3518	7056
30	Chandigarh	3	3	450	450	24784	26153	50937	8674	59611	13559	12674	26233
31	Dadra & N Haveli and Daman & Diu	4	4	409	405	15502	15005	30507	7328	37835	7603	7402	15005
32	Delhi	95	95	10897	10755	398350	242723	641073	136612	777685	74066	70167	144233
33	Jammu & Kashmir \$	128	128	30765	28078	296559	232375	528934	121466	650400	0	0	0
34	Ladakh	13	13	1173	1140	9352	8898	18250	3289	21539	1660	1603	3263
35	Lakshadweep	9	9	107	71	2849	1381	4230	1123	5353	736	645	1381
36	Puducherry	5	5	855	855	27514	5257	32771	9427	42198	2683	2574	5257
	Total	7075	7075	1399697	1389110	40393615	33297410	73691025	16925928	90616953	10240054	9803581	20043635

\$ Due to COVID-19 AWCs could not run Pre-school Education

* Available data as on 31 March, 2021

Information On Infrastructure Facilities In Anganwadi Centres Quarter Ending June, 2021

Sl. No.	State/UT	No. of operational AWCs	No. of AWCs for which data is available	Status of Anganwadi Centres (AWCs) Buildings									
				Govt. Building		Community				Rented			
						School		Panchayat		AWWs/ AWHs House		Other Rented	
				Semi-pucca	Pucca	Semi-pucca	Pucca	Semi-pucca	Pucca	Semi-pucca	Pucca	Semi-pucca	Pucca
1	2	3	4	5	6	11	12	13	14	7	8	9	10
1	Andhra Pradesh	55607	55607	0	21218	4	6575	1	3849	197	23763	0	0
2	Arunachal Pradesh*	6225	6225	5801	0	0	0	0	0	0	0	424	0
3	Assam	61715	61715	0	41763	0	8913	244	491	0	10304	0	0
4	Bihar	112094	111468	0	26097	0	4476	0	7196	26965	46734	0	0
5	Chhattisgarh	51586	51586	0	39182	5	1043	126	2503	5834	2893	0	0
6	Goa	1262	1262	0	129	0	284	1	103	2	743	0	0
7	Gujarat	53029	53027	0	43161	0	586	0	2357	0	6923	0	0
8	Haryana	25962	25962	0	9776	0	2497	0	7790	0	5899	0	0
9	Himachal Pradesh	18925	18925	0	2125	199	2835	156	4021	1433	8156	0	0
10	Jharkhand	38432	38430	0	22850	0	2045	33	1277	7020	5205	0	0
11	Karnataka	65911	65911	3094	42164	578	3621	3042	1480	2678	9254	0	0
12	Kerala	33115	33115	19	23972	3	418	4	1316	14	7369	0	0
13	Madhya Pradesh	97135	97135	0	43842	185	24695	492	2350	4476	21095	0	0
14	Maharashtra*	109832	109832	5934	51826	0	6443	1108	13723	2859	26801	229	909
15	Manipur	11510	11510	3312	1152	40	1	834	86	5850	235	0	0
16	Meghalaya	5896	5896	0	3425	25	1069	160	736	0	481	0	0
17	Mizoram	2244	2244	0	2244	0	0	0	0	0	0	0	0
18	Nagaland*	3980	3980	2861	224	0	0	125	0	710	60	0	0
19	Odisha	73172	73172	0	47985	0	9885	0	10445	0	4857	0	0
20	Punjab	27304	27304	0	2098	0	12057	0	10223	0	2926	0	0
21	Rajasthan*	61625	61625	0	25810	0	18565	0	6697	0	10553	0	0
22	Sikkim	1308	1308	0	982	0	41	0	9	0	94	0	182
23	Tamil Nadu	54439	54439	5287	28166	2379	10102	201	1076	2908	4320	0	0
24	Telangana	35580	35580	332	10849	1295	7930	507	2241	3924	8502	0	0
25	Tripura	9911	9911	0	9273	0	0	0	348	0	290	0	0
26	Uttar Pradesh*	189309	188982	0	41247	0	106124	0	26681	0	0	0	14930
27	Uttarakhand*	20048	20048	0	3784	0	5252	0	3524	5	832	23	6628
28	West Bengal	119481	119481	11215	48469	2617	11371	4646	20412	3462	17289	0	0
29	A & N Islands	719	719	0	128	0	27	40	331	27	166	0	0
30	Chandigarh	450	450	0	157	0	11	0	46	0	236	0	0
31	Dadra & N Haveli & Daman and Diu	405	405	0	275	0	6	0	0	54	70	0	0
32	Delhi	10755	10755	0	38	0	0	3	17	12	10685	0	0
33	Jammu & Kashmir	28078	28078	0	830	0	0	0	0	5798	21450	0	0
34	Ladakh*	1140	1140	0	162	0	190	\$4	7	649	85	13	30
35	Lakshadweep*	71	71	0	71	0	0	0	0	0	0	0	0
36	Puducherry	855	855	0	328	0	5	0	81	0	441	0	0
TOTAL ==>>		1389110	1388153	37855	595802	7330	247067	11727	131416	74877	258711	689	22679

* Data has been taken for MPR for June 2021 as APIP data is not available.

\$ AWCs in Open Space as these AWCs are for Nomadic population.

STATE/UTs WISE INFORMATION ON DRINKING WATER AND TOILET FACILITIES as on 30.06.2021

S. No.	State/UT	Operational	No. of AWCs for which data is available	Total No. of AWCs/Mini-AWCs with Drinking water facility	Total No. of AWCs/Mini-AWCs with toilet facility
1	Andhra Pradesh	55607	55607	55607	40876
2	Arunachal Pradesh*	6225	6225	6225	458
3	Assam	61715	61715	41724	38896
4	Bihar	112094	111468	111468	111468
5	Chhattisgarh	51586	51586	47861	47435
6	Goa	1262	1262	1262	1262
7	Gujarat	53029	53027	50733	51465
8	Haryana	25962	25962	25662	23349
9	Himachal Pradesh	18925	18925	18880	18770
10	Jharkhand	38432	38430	27116	25547
11	Karnataka	65911	65911	54362	52393
12	Kerala	33115	33115	29194	32762
13	Madhya Pradesh	97135	97135	91950	94018
14	Maharashtra*	109832	109832	82617	56336
15	Manipur	11510	11510	6238	5017
16	Meghalaya	5896	5896	3692	5587
17	Mizoram	2244	2244	2055	2055
18	Nagaland*	3980	3980	3455	1654
19	Odisha	73172	73172	73172	32728
20	Punjab	27304	27304	27304	24768
21	Rajasthan*	61625	61625	48949	32527
22	Sikkim	1308	1308	1308	1306
23	Tamil Nadu	54439	54439	42527	46540
24	Telangana	35580	35580	33710	17508
25	Tripura	9911	9911	9102	8272
26	Uttar Pradesh	189309	188982	182589	176091
27	Uttarakhand*	20048	20048	16649	16454
28	West Bengal	119481	119481	88624	98597
29	A & N Islands	719	719	719	673
30	Chandigarh	450	450	450	450
31	Dadra & N Haveli and Daman & Diu	405	405	405	405
32	Delhi	10755	10755	10755	10754
33	Jammu & Kashmir	28078	28078	25397	23482
34	Ladakh*	1140	1140	752	1089
35	Lakshadweep*	71	71	71	71
36	Puducherry	855	855	786	780
Total		1389110	1388153	1223370	1101843

* Data has been taken for MPR, June, 2021 as APIP data is not available

The above highlighted States/UTs have Drinking Water Facility in all the existing AWCs of the State/UT

Annexure-IA (Contd.)

**PHYSICAL PROGRESS UNDER SAKSHAM ANGANWADI & POSHAN 2.0
(POSHAN Abhiyaan)**

STATUS REPORT OF SMARTPHONE PROCUREMENT

Sl.	States/UTs	Available in State
1	A & N ISLANDS	795
2	ANDHRA PRADESH	61005
3	ARUNACHAL PRADESH	149
4	ASSAM	67410
5	BIHAR	121174
6	CHANDIGARH	496
7	CHHATTISGARH	29942
8	D & N HAVELI and DAMAN & DIU	444
9	DELHI	11500
10	GOA	1413
11	GUJARAT	58261
12	HARYANA	0
13	HIMACHAL PRADESH	20725
14	JAMMU & KASHMIR	31174
15	JHARKHAND	12399
16	KARNATAKA	72049
17	KERALA	36435
18	LADAKH	1300
19	LAKSHADWEEP	80
20	MADHYA PRADESH	27817
21	MAHARASHTRA	120685
22	MANIPUR	2600
23	MEGHALAYA	3640
24	MIZORAM	2479
25	NAGALAND	4409
26	ODISHA	81165
27	PUDUCHERRY	939
28	PUNJAB	0
29	RAJASTHAN	22887
30	SIKKIM	1442
31	TAMIL NADU	59488
32	TELANGANA	38984
33	TRIPURA	10735
34	UTTAR PRADESH	177916
35	UTTARAKHAND	21809
36	WEST BENGAL	0
TOTAL		1103746

Availability Status of Growth Monitoring Devices

S I	States / UTs	GMD Required	Infantometer		Stadiometer		Weighing Scale-Infant		Weighing Scale-M&C	
			Held (Already Available)	To be procured	Held (Already Available)	To be procured	Held (Already Available)	To be procured	Held (Already Available)	To be procured
1	A & N Islands	720	720	0	720	0	720	0	720	0
2	Andhra Pradesh	55607	55607	0	55607	0	55607	0	55607	0
3	Arunachal Pradesh	6225	6225	0	6225	0	6225	0	6225	0
4	ASSAM	61715	61715	0	61715	0	61715	0	61715	0
5	Bihar	114718	114718	0	114718	0	114718	0	114718	0
6	Chandigarh	450	450	0	450	0	450	0	450	0
7	Chhattisgarh	52474	51439	1035	51160	1314	48499	3975	23149	29325
8	D & N Haveli and Daman & Diu	405	405	0	405	0	405	0	405	0
9	Delhi	10897	10897	0	10897	0	10897	0	10897	0
10	Goa	1262	1262	0	1262	0	1262	0	1262	0
11	Gujarat	53029	53029	0	53029	0	53029	0	53029	0
12	Haryana	25962	25962	0	25962	0	25962	0	25962	0
13	Himachal Pradesh	18925	18925	0	18925	0	18925	0	18925	0
14	Jammu and Kashmir	28426	28426	0	28426	0	28426	0	28426	0
15	Jharkhand	38432	38432	0	38432	0	38432	0	38432	0
16	Karnataka	65911	65911	0	65911	0	65911	0	65911	0
17	Kerala	33115	33115	0	33115	0	33115	0	33115	0
18	Ladakh	1173	1173	0	1173	0	1173	0	1173	0
19	Lakshadweep	107	107	0	107	0	107	0	107	0
20	Madhya Pradesh	97135	97135	0	97135	0	97135	0	97135	0
21	Maharashtra	110486	110486	0	110486	0	110486	0	110486	0
22	Manipur	11510	11510	0	11510	0	11510	0	11510	0
23	Meghalaya	5896	5896	0	5896	0	5896	0	5896	0
24	Mizoram	2244	2244	0	2244	0	2244	0	2244	0
25	Nagaland	3980	3980	0	3980	0	3980	0	3980	0
26	Odisha	74154	74154	0	74154	0	74154	0	74154	0
27	Puducherry	855	855	0	855	0	855	0	855	0
28	Punjab	27314	27314	0	27314	0	27314	0	27314	0
29	Rajasthan	62020	31730	30290	31730	30290	0	62020	21430	40590
30	Sikkim	1308	1308	0	1308	0	1308	0	1308	0
31	Tamil Nadu	54439	54439	0	54439	0	54439	0	54439	0
32	Telangana	35700	35700	0	35700	0	35700	0	35700	0
33	Tripura	10145	10406	0	10406	0	10406	0	10406	0
34	Uttar Pradesh	189789	187919	1870	188219	1570	188219	1570	66891	122898
35	Uttarakhand	20067	20067	0	20067	0	20067	0	20067	0
36	West Bengal	119481	0	119481	0	119481	0	119481	0	119481
TOTAL		1398415	1243661	155015	1243682	154994	1209291	189385	1084043	314633

Number of activities undertaken by State/UT during Poshan Maah 2021

SN	State/UT	No. of Activities
1	ANDAMAN & NICOBAR ISLANDS	21,808
2	ANDHRA PRADESH	2,82,89,595
3	ARUNACHAL PRADESH	6,05,565
4	ASSAM	5,57,50,634
5	BIHAR	68,74,90,254
6	CHANDIGARH	8,43,366
7	CHHATTISGARH	1,59,52,938
8	DADRA NAGAR HAVELI & DAMAN AND DIU	44,467
9	DELHI	5,99,305
10	GOA	78,830
11	GUJARAT	40,17,54,007
12	HARYANA	1,17,35,118
13	HIMACHAL PRADESH	1,64,82,247
14	JAMMU AND KASHMIR	44,75,609
15	JHARKHAND	8,11,25,186
16	KARNATAKA	19,56,46,692
17	KERALA	34,59,680
18	LADAKH	12,867
19	LAKSHADWEEP	14,278
20	MADHYA PRADESH	59,65,36,055
21	MAHARASHTRA	1,53,79,02,585
22	MANIPUR	38,58,308
23	MEGHALAYA	3,56,823
24	MIZORAM	93,033
25	NAGALAND	16,08,708
26	ODISHA	27,79,630
27	PUDUCHERRY	96,481
28	PUNJAB	3,80,43,646
29	RAJASTHAN	1,50,44,023
30	SIKKIM	13,81,286
31	TAMIL NADU	77,75,31,783
32	TELANGANA	1,44,81,523
33	TRIPURA	6,18,024
34	UTTAR PRADESH	26,47,77,194
35	UTTARAKHAND	55,65,098
36	WEST BENGAL	3,056

Number of activities undertaken by State/UT during Poshan Pakhwada 2021

SN	State/UT	No. of Activities
1	ANDAMAN & NICOBAR ISLANDS	92
2	ANDHRA PRADESH	1,50,138
3	ARUNACHAL PRADESH	4,410
4	ASSAM	18,530
5	BIHAR	24,37,883
6	CHANDIGARH	34,819
7	CHHATTISGARH	3,12,676
8	DADRA NAGAR HAVELI & DAMAN AND DIU	234
9	DELHI	4,326
10	GOA	1,317
11	GUJARAT	68,98,574
12	HARYANA	35,393
13	HIMACHAL PRADESH	1,08,516
14	JAMMU AND KASHMIR	4,343
15	JHARKHAND	2,61,252
16	KARNATAKA	7,03,370
17	KERALA	18
18	LADAKH	0
19	LAKSHADWEEP	106
20	MADHYA PRADESH	6,02,078
21	MAHARASHTRA	61,98,928
22	MANIPUR	33,843
23	MEGHALAYA	9,087
24	MIZORAM	3,063
25	NAGALAND	36,181
26	ODISHA	28,183
27	PUDUCHERRY	7
28	PUNJAB	1,27,801
29	RAJASTHAN	85,098
30	SIKKIM	6,526
31	TAMIL NADU	19,80,122
32	TELANGANA	9,96,602
33	TRIPURA	2,691
34	UTTAR PRADESH	10,59,903
35	UTTARAKHAND	2,076
36	WEST BENGAL	0

Annexure-IA (Contd.)

**PHYSICAL PROGRESS UNDER SAKSHAM ANGANWADI & POSHAN 2.0
(SCHEME FOR ADOLESCENT GIRLS)**

Statement indicating State/UT-wise no. of Nutrition Beneficiaries under SAG upto 31.03.2021

S.No.	State/UT	No. of beneficiaries (upto 31.03.2021)
1	Andhra Pradesh	1092
2	Arunachal Pradesh	505
3	Assam	68545
4	Bihar	0
5	Chattisgarh	14618
6	Goa	2
7	Gujarat	70942
8	Haryana	3229
9	Himachal Pradesh	NI
10	Jammu & Kashmir	10736
11	Jharkhand	27800
12	Karnataka	NR
13	Kerala	107
14	Madhya Pradesh	15252
15	Maharashtra	15677
16	Manipur	3075
17	Meghalaya	598
18	Mizoram	1300
19	Nagaland	7320
20	Odisha	13082
21	Punjab	3926
22	Rajasthan	39420
23	Sikkim	21
24	Tamil Nadu	299
25	Telangana	NR
26	Tripura	386
27	Uttar Pradesh	204537
28	Uttarakhand	0
29	West Bengal	NR
30	Andaman & Nicobar	NI
31	Chandigarh	70
32	Dadra & Nagar Haveli and Daman & Diu	11
33	Delhi	749
34	Lakshdweep	10
35	Pondicherry	0
36	Ladakh	NR
Total		503309

NR- Not Reported, NI- Not implemented

**PHYSICAL PROGRESS UNDER MISSION SHAKTI
(PRADHAN MANTRI MATRU VANDANA YOJANA)**

Statement showing State/UT-wise beneficiaries enrolled, beneficiaries paid and amount disbursed under PMMVY during 2021-22(as on 10.03.2022)

Sl. No.	State/UT	2021-22 (as on 10.03.2022)		
		No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed (₹ in Lakhs)
1	Andaman And Nicobar Islands	1,061	1,644	46
2	Andhra Pradesh	148,806	37,253	844
3	Arunachal Pradesh	3,086	3,907	127
4	Assam	174,883	258,138	9,709
5	Bihar	351,452	448,444	16,765
6	Chandigarh	5,051	7,461	195
7	Chhattisgarh	130,706	189,782	5,624
8	Dadra And Nagar Haveli	2,552	3,881	102.19
9	Daman And Diu			
10	Delhi	72,105	122,691	3,990
11	Goa	3,637	2,381	60
12	Gujarat	147,988	75,331	1,982
13	Haryana	108,424	190,202	6,041
14	Himachal Pradesh	38,473	61,883	1,728
15	Jammu And Kashmir	53,591	108,056	3,686
16	Jharkhand	102,601	60,647	1,682
17	Karnataka	372,356	446,404	12,816
18	Kerala	152,487	249,985	7,792
19	Ladakh	3,469	1,071	148
20	Lakshadweep	287	481	11
21	Madhya Pradesh	542,716	857,502	25,380
22	Maharashtra	606,245	762,942	24,146
23	Manipur	6,292	8,165	315
24	Meghalaya	8,556	11,653	458
25	Mizoram	5,507	7,917	277
26	Nagaland	4,208	4,149	184
27	Odisha	0	0	0
28	Puducherry	5,373	9,139	298
29	Punjab	72,916	37,702	1,168
30	Rajasthan	328,799	444,615	13,582
31	Sikkim	2,286	811	21
32	Tamil Nadu	267,349	268,597	6,797
33	Telangana	0	0	0
34	Tripura	13,796	14,762	401
35	Uttar Pradesh	891,551	989,636	33,126
36	Uttarakhand	56,487	71,952	2,277
37	West Bengal	58,858	0	0
	Grand Total	4,743,954	5,759,184	181,780

Annexure-IB(contd.)

PHYSICAL PROGRESS UNDER MISSION SHAKTI (ONE STOP CENTRES SCHEME)

DETAILS OF APPROVED AND OPERATIONAL ONE STOP CENTRES

State Name	Approved OSC	Operational OSC
Andaman & Nicobar Islands	3	3
Andhra Pradesh	14	13
Arunachal Pradesh	25	24
Assam	33	33
Bihar	38	38
Chandigarh	1	1
Chhattisgarh	27	27
Dadra & Nagar Haveli and Daman & Diu	3	3
Goa	2	2
Gujarat	33	33
Haryana	22	22
Himachal Pradesh	12	12
Jammu & Kashmir	20	20
Jharkhand	24	24
Karnataka	30	30
Kerala	14	14
Ladakh	2	2
Lakshadweep	1	1
Madhya Pradesh	52	52
Maharashtra	37	37
Manipur	16	16
Meghalaya	11	11
Mizoram	8	8
Nagaland	11	11
NCT of Delhi	11	11
Odisha	30	30
Puducherry	4	4
Punjab	22	22
Rajasthan	33	33
Sikkim	4	4
Tamil Nadu	38	34
Telangana	33	33
Tripura	8	8
Uttar Pradesh	75	75
Uttarakhand	13	13
West Bengal	23	0
	733	704

**Details of number of women assisted by One Stop Centres (OSCs)
(As on 31.12.2021)**

Sl. No.	State /Uts	For 1st April 2021 to 30 June 2021	For 1st July 2021 to 30 September 2021	For 1st October 2021 to 31st December 2021
1	Andaman & nicobar Islands (UT)	17	31	39
2	Andhra Pradesh	836	1192	854
3	Arunachal Pradesh	47	67	102
4	Assam	700	978	1090
5	Bihar	1658	2324	1341
6	Chandigarh (UT)	37	50	36
7	Chhattisgarh	1093	1648	1461
8	Dadra & Nagar haveli and Daman &Diu (UT)	35	39	30
9	Goa	372	495	375
10	Gujarat	1423	1668	1615
11	Haryana	1781	2097	1571
12	Himachal Pradesh	54	110	90
13	Jammu & Kashmir (UT)	337	488	351
14	Jharkhand	130	169	196
15	Karnataka	740	1308	1468
16	Kerala	735	1240	1207
17	Ladakh (UT)			
18	Lakshadweep (UT)	0	0	0
19	Madhya Pradesh	3016	4865	3534
20	Maharashtra	327	1469	1646
21	Manipur	72	82	132
22	Meghalaya	133	172	177
23	Mizoram	51	57	58
24	Nagaland	50	62	92
25	NCT of Delhi (UT)	586	1093	1176
26	Odisha	1457	1585	1297
27	Puducherry (UT)	14	10	14
28	Punjab	547	919	674
29	Rajasthan	932	1197	1129
30	Sikkim	50	67	59
31	Tamil Nadu	3160	3920	3867
32	Telangana	2942	3409	3301
33	Tripura	0	0	0
34	Uttar Pradesh	4148	5540	4126
35	Uttarakhand	317	447	368
36	West Bengal			
	Total	27797	38798	33476

Annexure-IB (contd.)

**PHYSICAL PROGRESS UNDER MISSION SHAKTI (WOMEN HELPLINES
SCHEME)**

State-wise number of calls handled by Women Helplines (WHLs) - as on 31.12.2021

Sl. No.	State / UT	For 1st April 2021 to 30th June 2021	For 1st July 2021 to 30th September 2021	For 1st October to 31st December 2021
1	Andaman and Nicobar Islands	67	161	80
2	Andhra Pradesh	16726	20614	18273
3	Arunachal Pradesh	47	67	74
4	Assam	249	135	333
5	Bihar	27669	17307	17619
6	Chandigarh	212	245	3479
7	Chattishgarh	909	990	755
8	Dadra and Nagra Haveli and Daman and Diu	6	13	15
9	Delhi	118724	159455	116163
10	Goa	77	61	52
11	Gujarat	40679	43004	39603
12	Haryana	3708	5350	2988
13	Himachal Pradesh	59	114	12
14	Jammu and Kashmir and Ladakh	339	420	343
15	Jharkhand	2344	2083	402
16	Karnataka	1901	1826	10536
17	Kerala	5124	11121	6935
18	Lakshadweep			0
19	Madhya Pradesh	5100	5018	4294
20	Maharashtra	1899	1488	862
21	Manipur	45	27	29
22	Meghalaya	14	19	17
23	Mizoram	472	654	58
24	Nagaland	17	33	35
25	Odisha	1457	1585	727
26	Puducherry *			
27	Punjab	9971	14270	10359
28	Rajasthan	2171	2367	2099
29	Sikkim	16	23	13
30	Tamil Nadu	2297	4666	3867
31	Telangana	3396	2768	3106
32	Tripura	0	4	55
33	Uttar Pradesh	10610	14760	13665
34	Uttarakhand	235	381	358
35	West Bengal*			
	TOTAL	256540	311029	257206

**PHYSICAL PROGRESS UNDER MISSION SHAKTI
(BETI BACHAO BETI PADHAO SCHEME)**

State wise Sex Ratio at Birth as per HIMS Data maintained by Ministry of Health and Family Welfare

S.No	State/UT	Sex Ratio at birth (Female Live Births/ Male Births *1000)
		2020-21
	All India	937
1	A & N Islands	961
2	Andhra Pradesh	952
3	Arunachal Pradesh	933
4	Assam	944
5	Bihar	915
6	Chandigarh	941
7	Chhattisgarh	961
8	Dadra & Nagar Haveli	883
9	Daman & Diu	
10	Delhi	927
11	Goa	949
12	Gujarat	918
13	Haryana	927
14	Himachal Pradesh	944
15	Jammu & Kashmir	933
16	Jharkhand	935
17	Karnataka	949
18	Kerala	958
19	Lakshadweep	948
20	Madhya Pradesh	939
21	Maharashtra	940
22	Manipur	954
23	Meghalaya	943
24	Mizoram	962
25	Nagaland	897
26	Odisha	936
27	Puducherry	985
28	Punjab	926
29	Rajasthan	946
30	Sikkim	929
31	Tamil Nadu	948
32	Telangana	933
33	Tripura	944
34	Uttar Pradesh	932
35	Uttarakhand	940
36	West Bengal	949

**PHYSICAL PROGRESS UNDER MISSION SHAKTI
(WORKING WOMEN HOSTEL SCHEME)**

State/UT	2020-21
	New Hostel sanctioned (Physical Progress)
Andhra Pradesh	-
Arunachal Pradesh	-
Assam	01
Himachal Pradesh	-
Karnataka	-
Kerala	-
Madhya Pradesh	-
Maharashtra	-
Mizoram	-
Manipur	04
Nagaland	01
Punjab	-
Tamil Nadu	02
Telangana	-

PHYSICAL PROGRESS UNDER MISSION SHAKTI (SWADHAR GREH SCHEME)

Year		2020-21
S. No.	States/UTs	New Home sanctioned (Physical Progress)
1	Andhra Pradesh	-
2	Assam	-
3	Andaman & Nicobar Island	-
4	Arunachal Pradesh	-
5	Chandigarh	-
6	Chhattisgarh	-
7	Delhi	-
8	Gujarat	6
9	Haryana	-
10	Himachal Pradesh	-
11	Jharkhand	-
12	Jammu & Kashmir	-
13	Karnataka	-
14	Kerala	-
15	Madhya Pradesh	-
17	Mizoram	-
18	Manipur	-
19	Meghalaya	-
20	Nagaland	-
21	Odisha	-
22	Punjab	-
23	Puducherry	-
24	Rajasthan	-
25	Sikkim	-
26	Tamil Nadu	1
27	Telangana	-
28	Tripura	-
31	West Bengal	-

**PHYSICAL PROGRESS UNDER MISSION VATSALYA
(CHILD PROTECTION SCHEME)**

I. Physical Achievements

No. of CCIs and Beneficiaries

Detail of Child Care Institutions during 2021-22 (as on date)									
S. No.	State	Institutional Care [Homes]		Open Shelters		Specialised Adoption Agencies		Total CCIs	Total Beneficiaries
		No. Assisted	Beneficiaries	No. Assisted	Beneficiaries	No. Assisted	Beneficiaries		
1	Andhra Pradesh	72	2745	6	145	14	122	92	3012
2	Arunachal Pradesh	5	185	0	0	1	10	6	195
3	Assam	42	1464	6	82	19	78	67	1624
4	Bihar	40	1647	0	0	25	197	65	1844
5	Chhattisgarh	66	1971	9	79	12	119	87	2169
6	Goa	20	557	2	225	2	16	24	798
7	Gujarat	62	1766	3	55	13	125	78	1946
8	Haryana	31	1546	14	414	7	57	52	2017
9	Himachal Pradesh	32	1208	3	48	1	8	36	1264
10	Jammu and Kashmir	14	759	0	0	0	0	14	759
11	Jharkhand	40	1582	5	83	10	102	55	1767
12	Karnataka	87	3012	35	912	31	379	153	4303
13	Kerala	29	452	4	74	11	65	44	591
14	Madhya Pradesh	65	2426	9	340	26	210	100	2976
15	Maharashtra	77	3361	7	175	18	180	102	3716
16	Manipur	54	1565	17	333	9	68	80	1966
17	Meghalaya	44	807	4	160	4	8	52	975
18	Mizoram	43	969	0	0	7	49	50	1018
19	Nagaland	37	642	3	113	4	15	44	770
20	Orissa	94	6833	12	296	27	263	133	7392
21	Punjab	19	604	0	0	6	77	25	681
22	Rajasthan	104	4610	21	384	21	136	146	5130
23	Sikkim	16	450	3	50	3	19	22	519
24	Tamil Nadu	197	13465	11	144	21	210	229	13819
25	Tripura	24	730	4	58	6	44	34	832
26	Uttar Pradesh	75	4092	20	487	25	386	120	4965
27	Uttarakhand	23	337	4	124	5	50	32	511
28	West Bengal	70	4010	37	925	25	322	132	5257
29	Telangana	40	1306	0	0	11	320	51	1626
30	Andaman & Nicobar	10	359	0	0	1	1	11	360
31	Chandigarh	6	277	0	0	2	20	8	297
32	Dadra & Nagar Haveli and Daman & Diu	1	25	1	25	1	10	3	60
33	Ladakh							0	0
34	Lakshadweep							0	0
35	Delhi	28	1196	9	254	3	50	40	1500
36	Puducherry	25	906	1	15	2	35	28	956
	Total	1592	67864	250	6000	373	3751	2215	77615

- II. No. of statutory and service delivery structures :**
- **Statutory bodies setup:** 719 Child Welfare Committee (CWC) and 717 Juvenile Justice Board (JJBs)
 - **Service Delivery Structures at District Level:** 732 District Child Protection Units (DCPU) made functional
 - **Registered Child Care Institutions (CCIs):** 7275 CCIs are registered for providing minimum standard of care as per JJ Act, 2015 (as on 15th July, 2021).
 - **Installation of CCTVs in CCIs:** 09 States/UTs reported they have installed or in process of installation of CCTVs. (Meghalaya, Mizoram, Sikkim, Goa, Haryana, Nagaland, Punjab, Chandigarh and Jammu & Kashmir)

**FINANCIAL PROGRESS UNDER SAKSHAM ANGANWADI & POSHAN 2.0
(ANGANWADI SERVICES SCHEME)**

Funds released under Anganwadi Services Scheme for the year 2021-22 (As on 21.03.2022)				
				(Rupees in lakhs)
	STATE	Anganwadi Services (General)	SNP	Total
1	ANDHRA PRADESH	36192.36	37135.93	73328.29
2	BIHAR	69074.08	85607.81	154681.89
3	CHHATTISGARH	33742.69	24575.07	58317.76
4	GOA	642.68	440.88	1083.56
5	GUJARAT	32817.5	33671.97	66489.47
6	HARYANA	11384.31	5919.04	17303.35
7	HIMACHAL PRADESH	12295.92	4220.62	16516.54
8	JAMMU & KASHMIR	37114.91	3458.83	40573.74
9	JHARKHAND	13229.92	17595.38	30825.30
10	KARNATAKA	42268.09	42415.51	84683.60
11	KERALA	19714.48	13049.61	32764.09
12	MADHYA PRADESH	53208.14	38261.02	91469.16
13	MAHARASHTRA	66099.6	85709.12	151808.72
14	ODISHA	44205.33	49454.24	93659.57
15	PUNJAB	8298.44	4530.36	12828.80
16	RAJASTHAN	36865.38	31399.25	68264.63
17	TAMIL NADU	29201.03	36337.1	65538.13
18	TELANGANA	23552.1	24680.58	48232.68
19	UTTAR PRADESH	100914.99	139063.6	239978.59
20	UTTARAKHAND	20088.77	14629.42	34718.19
21	WEST BENGAL	33911.12	32924.1	66835.22
	Total	724821.84	725079.44	1449901.28
	M H 3602	0		0.00

22	DELHI	5465.76	6539.81	12005.57
23	PUDUCHERRY	277.8	0	277.80
	Total	5743.56	6539.81	12283.37
	2235	0		0.00
24	ANDAMAN & NICOBAR	1248.96	203.22	1452.18
25	CHANDIGARH	704.95	702.83	1407.78
26	DNH & DAMAN DIU	523.28	410.11	933.39
27	LADAKH	1190.35	277.12	1467.47
28	LAKSHADWEEP	63.9	146.33	210.23
	sub total	3731.44	1739.61	5471.05
	N.E. STATES			0.00
29	ARUNACHAL PRADESH	12357.17	3018.22	15375.39
30	ASSAM	62230.33	54495.86	116726.19
31	MANIPUR	7753.72	4385.74	12139.46
32	MEGHALAYA	6281.68	11051.14	17332.82
33	MIZORAM	3315.32	1862.77	5178.09
34	NAGALAND	7232.43	8232.75	15465.18
35	SIKKIM	1084.78	303.22	1388.00
36	TRIPURA	11789.1	6883.37	18672.47
	Total	112044.53	90233.07	202277.60
	FNB			
	UNICEF			560.00
	Reimbursement to Chandigrh			
	Grand Total	846341.37	823591.93	1670493.30

Annexure-IIA (Contd.)

**FINANCIAL PROGRESS UNDER SAKSHAM ANGANWADI & POSHAN 2.0
(POSHAN Abhiyaan)**

**State/UT wise statement of funds released under POSHAN Abhiyaan
from FY 2017-18 to FY 2021-22**

(Amount
in ₹ lakh)

SN	States/UTs	Total Central Funds released till 01.01.2022
1	ANDAMAN & NICOBAR ISLANDS	824.51
2	ANDHRA PRADESH	25363.32
3	ARUNACHAL PRADESH	2815.88
4	ASSAM	32948.67
5	BIHAR	49365.59
6	CHANDIGARH	767.38
7	CHHATTISGARH	11434.54
8	DADRA & NAGAR HAVELI and DAMAN & DIU	1196.11
9	DELHI	3327.18
10	GOA	455.95
11	GUJARAT	29127.69
12	HARYANA	6808.82
13	HIMACHAL PRADESH	10895.41
14	JAMMU & KASHMIR	9224.35
15	JHARKHAND	6665.8
16	KARNATAKA	14276.52
17	KERALA	10444.89
18	LADAKH	118.768
19	LAKSHADWEEP	425.62
20	MADHYA PRADESH	39398.53
21	MAHARASHTRA	60810.326
22	MANIPUR	4389.99
23	MEGHALAYA	5073.386
24	MIZORAM	2575.03
25	NAGALAND	5263.99
26	ODISHA	15172.11
27	PUDUCHERRY	943.62
28	PUNJAB	6909.84
29	RAJASTHAN	22904.21
30	SIKKIM	1370.98
31	TAMIL NADU	25060.44
32	TELANGANA	17906.84
33	TRIPURA	4135.95
34	UTTAR PRADESH	56968.96
35	UTTARAKHAND	13574.89
36	WEST BENGAL	26751.08
	Total	525697.18

Annexure-IIA (Contd.)

FINANCIAL PROGRESS UNDER SAKSHAM ANGANWADI & POSHAN 2.0
(Scheme for Adolescent Girls)

Statement indicating State/UT wise funds released under SAG during 2021-22
(upto 22.03.2022)

(Rupees in Lakhs)

S No	State/UT	2021-22
1	Andhra Pradesh	0
2	Arunachal Pradesh	0
3	Assam	0
4	Bihar	0
5	Chattisgarh	158.73
6	Goa	0
7	Gujarat	641.68
8	Haryana	0
9	Himachal Pradesh	0
10	Jammu & Kashmir	0
11	Jharkhand	0
12	Karnataka	0
13	Kerala	2.04
14	Madhya Pradesh	0
15	Maharashtra	0
16	Manipur	0
17	Meghalaya	0
18	Mizoram	0
19	Nagaland	93.88
20	Odisha	96.54
21	Punjab	0
22	Rajasthan	0
23	Sikkim	0
24	Tamil Nadu	0
25	Telangana	0
26	Tripura	0
27	Uttar Pradesh	776.49
28	Uttarakhand	0
29	West Bengal	0
30	Andaman & Nicobar	0
31	Chandigarh	1.21
32	Dadra & Nagar Haveli and Daman & Diu	0
33	Delhi	19.7
34	Lakshdweep	0.14
35	Pondicherry	0
36	Ladakh	1.88
TOTAL		1792.29

Annexure-IIB

**FINANCIAL PROGRESS UNDER MISSION SHAKTI
(PRADHAN MANTRI MATRU VANDANA YOJANA)**

The statement showing Year-wise and State/UT-wise details of funds sanctioned/released and utilisation reported under the Pradhan Mantri Matru Vandana Yojana (PMMVY) during 2020-21 & 2021-22 (As on 22.03.2022) is as under:

(Rs. In Crores)

S.No.	State/UT	2020-21 Released	2021-22 Released
1	Andaman and Nicobar Islands	0.98	1.19
2	Andhra Pradesh	14.39	14.39
3	Arunachal Pradesh	8.72	0.56
4	Assam	94.69	35.47
5	Bihar	319.98	206.65
6	Chandigarh	4.4	1.89
7	Chhattisgarh	9.66	38.66
8	Dadra & Nagar Haveli	0.3	1.71
9	Daman & Diu	0.04	
10	Goa	0.12	0.73
11	Gujarat	-	46.32
12	Haryana	7.36	40.02
13	Himachal Pradesh	7.73	15.74
14	Jammu and Kashmir	7.5	39.34
15	Jharkhand	16.27	58.39
16	Karnataka	37.92	142.77
17	Kerala	15.29	53.36
18	Ladakh	0.76	0.38
19	Lakshadweep	0.06	0.11
20	Madhya Pradesh	62.78	130.29
21	Maharashtra	113.11	67.87
22	Manipur	6.48	1.15
23	Meghalaya	5.08	2.54
24	Mizoram	5.46	2.9
25	Nagaland	1.39	4.41
26	NCT Of Delhi	5.46	28.31
27	Odisha	-	-
28	Puducherry	0.85	2.39
29	Punjab	12.79	14.71
30	Rajasthan	100.02	108.2
31	Sikkim	0.57	0.21
32	Tamil Nadu	93.39	35.02
33	Telangana	-	-
34	Tripura	7.55	3.02
35	Uttar Pradesh	99.28	228.73
36	Uttarakhand	18.97	16.38
37	West Bengal	-	-
	Total	1079.37	1,343.81

\$ For fund utilized during FY 2020-21 and 2021-22, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered wherever Utilization certificates have not been received from States.

Annexure-IIB(contd.)

**FINANCIAL PROGRESS UNDER MISSION SHAKTI
(ONE STOP CENTRES SCHEME)**

The details of year-wise and State/UT wise fund released under OSC scheme
(Amount in Rs.)

S.No	State/UT	2020-21 Released	2021-22 Released
1	Andaman and Nicobar Islands	3859069	3387280
2	Andhra Pradesh	21105250	24956761
3	Arunachal Pradesh	52014408	36945036
4	Assam	63614400	60686451
5	Bihar	70966339	55516650
6	Chandigarh	3383756	1500450
7	Chattishgarh	35320987	40512150
8	Dadra and Nagar Haveli and Daman and Diu	4601200	4501350
9	Delhi	18304950	18468834
10	Goa	3000900	3000900
11	Gujarat	85082483	66387659
12	Haryana	40443694	36649966
13	Himachal Pradesh	19805400	18005400
14	Jammu and Kashmir	22483933	23256975
15	Jharkhand	69124908	50678102
16	Karnataka	73508758	51388314
17	Kerala	23705850	21006300
18	Ladakh-UT	6545042	3000900
19	Lakshdweep	1350225	1500450
20	Madhya Pradesh	104431900	81623400
21	Maharashtra	64620010	56135125
22	Manipur	50193815	39658560
23	Meghalaya	21161595	17882770
24	Mizoram	17263928	12003600
25	Nagaland	33590577	52892473
26	Odisha	93155192	48749911
27	Puducherry	7201800	6723802
28	Punjab	48461272	38531370
29	Rajasthan	56686911	71896722
30	Sikkim	6601800	8079954
31	Tamil Nadu	106060397	52037586
32	Telangana	77573415	49514850
33	Tripura	15603600	13574689
34	Uttar Pradesh	228832664	112533750
35	Uttrakhand	27308659	19505850
36	West Bengal	19890150	0

**FINANCIAL PROGRESS UNDER MISSION SHAKTI
(WOMEN HELPLINES SCHEME)**

The details of year-wise and State/UT wise fund released under WHL scheme

(Amount in Rs.)

S.No.	State/ UT	2020-21 Released	2021-22 Released
1	Andaman and Nicobar Islands	1704000	3301455
2	Andhra Pradesh	5769877	11928000
3	Arunachal Pradesh	3976000	2976903
4	Assam	6427874	6097868
5	Bihar	2325000	8996412
6	Chandigarh	5111578	6196580
7	Chattishgarh	6666682	9959620
8	Dadra and Nagar Haveli and Daman and Diu	1704000	0
9	Delhi	0	0
10	Goa	1704000	1704000
11	Gujarat	2325000	0
12	Haryana	1704000	4659236
13	Himachal Pradesh	0	0
14	Jammu and Kashmir-UT	6006790	6575866
15	Jharkhand	0	0
16	Karnataka	0	0
17	Kerala	8073249	8520000
18	Ladakh-UT	0	0
19	Lakshdweep	0	0
20	Madhya Pradesh	2325000	2992440
21	Maharashtra	0	0
22	Manipur	1704000	8409103
23	Meghalaya	8808465	5129053
24	Mizoram	6816000	5112000
25	Nagaland	10224000	6811000
26	Odisha	9625478	4736696
27	Puducherry	0	0
28	Punjab	1704000	0
29	Rajasthan	6732957	5605944
30	Sikkim	1704000	5681099
31	Tamil Nadu	2325000	5052830
32	Telangana	4861468	8278201
33	Tripura	0	0
34	Uttar Pradesh	13253502	5915619
35	Uttarakhand	1704000	966112
36	West Bengal	0	0

**FINANCIAL PROGRESS UNDER MISSION SHAKTI
(BETI BACHAO BETI PADHAO SCHEME)**

State/UT wise Status of Funds in 2020-21 & 2021-22 for district level activities in districts selected for Multi Sectoral intervention under BBBP.

(Amount is Lakhs)

S No.	State	Total Fund Available/released during 2020-21	Total Fund Available/released 2021-22
1	Andhra Pradesh	200	220.00
2	Arunachal Pradesh	150	150.00
3	Assam	75	85.00
4	Bihar	389.69	389.69
5	Chhattisgarh	51.18	60.00
6	Goa	20.93	30.00
7	Gujarat	604.34	594.92
8	Haryana	485.8	530.37
9	Himachal Pradesh	222.41	220.00
10	J&K	496.48	501.63
11	Leh	16.39	16.39
12	Jharkhand	264.25	264.25
13	Karnataka	125	145.00
14	Kerala	25	30.00
15	Madhya Pradesh	1111.45	1201.16
16	Maharashtra	722.7	753.25
17	Manipur	375	220.00
18	Meghalaya	50	55.00
19	Mizoram	75	60.00
20	Nagaland	292.97	195.00
21	Odisha	346.08	409.32
22	Punjab	725.28	561.72

23	Rajasthan	813.15	786.42
24	Sikkim	25	30.00
25	Tamil Nadu	274.56	300.00
26	Telangana	219.55	194.56
27	Tripura	25	12.50
28	Uttar Pradesh	1394.21	1877.30
29	Uttarakhand	304.74	340.00
30	Andaman & Nicobar	25	25.00
31	Chandigargh	25	25.00
32	Dadra Nagar Haveli	21.82	25.00
33	Daman and Diu	46.89	93.51
34	NCT DELHI	214.77	214.77
35	Lakshadweep	12.5	12.50
36	Puducherry	12.5	12.50

**FINANCIAL PROGRESS UNDER MISSION SHAKTI
(WORKING WOMEN HOSTEL SCHEME)
(Amount in Rs. Lakhs)**

State/UT	2020-21
	Funds Released
Andhra Pradesh	-
Arunachal Pradesh	-
Assam	7.76
Himachal Pradesh	-
Karnataka	-
Kerala	-
Madhya Pradesh	-
Maharashtra	39.89
Mizoram	-
Manipur	990.61
Nagaland	223.67
Punjab	-
Tamil Nadu	392.18
Telangana	-

**FINANCIAL PROGRESS UNDER MISSION SHAKTI
(SWADHAR GREH SCHEME)**

(Amount in Rs. Lakhs)

Year		2020-21
S. No.	States/UTs	Amount Released
1	Andhra Pradesh	-
2	Assam	-
3	Andaman & Nicobar Island	3.96
4	Arunachal Pradesh	10.48
5	Chandigarh	8.45
6	Chhattisgarh	22.89
7	Delhi	13.10
8	Gujarat	15.26
9	Haryana	-
10	Himachal Pradesh	3.35
11	Jharkhand	-
12	Jammu & Kashmir	27.76
13	Karnataka	301.31
14	Kerala	71.11
15	Madhya Pradesh	53.01
17	Mizoram	-
18	Manipur	313.74
19	Meghalaya	36.36
20	Nagaland	-
21	Odisha	642.96
22	Punjab	-
23	Puducherry	21.17
24	Rajasthan	-
25	Sikkim	10.47
26	Tamil Nadu	432.35
27	Telangana	205.26
28	Tripura	84.60
31	West Bengal	155.67

**FINANCIAL PROGRESS UNDER MISSION SHAKTI
(UJJAWALA SCHEME)**

State/UT	2020-21
	Fund release (in Lakhs)
Arunachal Pradesh	-
Assam	-
Chhattisgarh	30.97
Goa	2.68
Gujarat	-
Karnataka	123.83
Kerala	-
Maharashtra	-
Manipur	437.42
Mizoram	-
Nagaland	22.33
Odisha	63.33
Rajasthan	-
Sikkim	-
Tamil Nadu	-
Telangana	74.91
Uttarakhand	-

Annexure-IIC

**FINANCIAL PROGRESS UNDER MISSION VATSALYA
(CHILD PROTECTION SCHEME)**

(Rs. in Lakhs)

Sl. No.	Name of the State	2020-21	2021-22
		Amount released	Amount released as on 23.03.2022
1	Andhra Pradesh	1827.84	476.46
2	Arunachal Pradesh	293.55	487.92
3	Assam	3159.17	864.04
4	Bihar	2203.71	2198.96
5	Chattisgarh	2281.81	1870.35
6	Goa	129.9	3.00
7	Gujarat	2590.93	697.24
8	Haryana	2391.14	931.24
9	Himachal Pradesh	1457.39	1453.90
10	Jammu & Kashmir	1490.55	422.14
11	Jharkhand	1425.26	611.23
12	Karnataka	2897.87	1436.31
13	Kerala	1135.84	304.96
14	Madhya Pradesh	3531.26	3027.34
15	Maharashtra	3433.13	5467.46
16	Manipur	3468.9	3606.76
17	Meghalaya	2014.36	1005.70
18	Mizoram	2243.71	1957.58
19	Nagaland	2125.64	1842.69
20	Orissa	3302.54	4017.14
21	Punjab	558.41	172.57
22	Rajasthan	3221.96	1542.75
23	Sikkim	612.81	162.20
24	Tamil Nadu	9636.91	7642.42
25	Telangana	431.61	3833.08
26	Tripura	1075.65	977.46
27	Uttar Pradesh	5235.63	4553.91
28	Uttarakhand	712.37	504.66
29	West Bengal	4375.63	3970.45
30	Andaman & Nicobar Island	282.97	7.50
31	Chandigarh	169.21	162.83
32	Dadra & Nagar Haveli Daman & Diu	55.96	142.98
33	Delhi	656.76	191.69
34	Lakshadweep	0	5.05
35	Ladakh	153.18	126.17
36	Puducherry	393.97	108.50
Total		70977.53	56786.64